

Annexure-1

Name of the corporate debtor: **Gajanan Paper Mills Private Limited**; Date of Under Reinstated of CIRP: **06/04/2026** read with **12/04/2018**

List of creditors prepared/ updated on: **19/05/2026**

List of Financial creditors

(Amount In Rs.)

Sr No.	Name of Creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Shree Ganesh Paper Agencies, Kamdhenu Trading Company (Proprietor shri Swatantar Kumar Jolly)	19/05/2026	5,18,13,523/-	0 (Refer note in remark column)	Financial	No	No	No	-	0	0	0	5,18,13,523/-	Claims from the claimant amounting to Rs.5,18,13,523/- consisting principle of Rs.3,60,00,000/- and interest of Rs. 1,58,13,523/- received claiming status of financial creditors however due to absence of necessary evidence about payable interest, admitted provisionally as an operational creditor for principal amount of Rs 3,60,00,000/- only and shown accordingly in operational claims statement/ column, the same may be appropriately admitted as and when necessary, evidence is received.
2.	Jai Shree Laxmi Paper Agencies. (Proprietor shri Rohit S Jolly)	19/05/2026	3,94,50,831/-	0 (Refer note in remark column)	Financial	No	No	No	---	-	-	0	3,94,50,831/-	claims from the claimant amounting to Rs.3,94,50,831/- consisting principle of Rs.1,81,75,000/- and interest of Rs.2,12,75,831/- claiming status of financial creditors however due to absence of necessary evidence about payable interest, admitted provisionally as an operational creditor for principal amount of Rs 1,81,75,000/- only, the same may be appropriately admitted as and when necessary evidence is received.



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3.	Saraswati Paper Agencies (Proprietor shri Mohit S Jolly)	19/05/2026	53,90,284/-	0 (Refer note in remark column)	Financial	No	No	No	--	-	-	0	53,90,284/-	claims from claimant amounting of Rs. 53,90,284/- consisting principle of Rs. 34,00,000/- + interest of Rs.19,90,284/- claiming status of financial creditors however due to absence of necessary evidence about payable interest, admitted provisionally as an operational creditor for principal amount of Rs 34,00,000/- only, the same may be appropriately admitted as and when necessary, evidence is received.
4.	Prabhakar Patil	19/05/2026	3,67,20,762/-	3,67,20,762/-	Financial	No	No	Yes	-	-	-	0	0	Claim provisionally admitted on the basis of list of claimants of previous CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
5.	Arun Narayan Patil	19/05/2026	1,02,11,341/-	1,02,11,341/-	Financial	No	No	Yes	-	-	-	0	0	Claim provisionally admitted on the basis of list of claimants of previous CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
6.	Prahlad N. Patil	19/05/2026	1,25,33,704/-	1,25,33,704/-	Financial	No	No	Yes	-	-	-	0	0	Claim provisionally admitted on the basis of list of claimants of previous CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
7.	Vitthal Narayan Patil	19/05/2026	93,00,000/-	93,00,000/-	Financial	No	No	Yes	-	-	-	0	0	Claim provisionally admitted on the basis of list of claimants of previous CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
8.	Sau. Vijaya Arun Patil	19/05/2026	5,00,000/-	5,00,000/-	Financial	No	No	Yes	-	-	-	0	0	Claim provisionally admitted on the basis of list of claimants of previous CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
9.	Ishwar Patil	19/05/2026	4,00,000/-	4,00,000/-	Financial	No	No	Yes	-	-	-	0	0	Claim provisionally admitted on the basis of list of claimants of previous



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														CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
10.	Sharad N. Patil	19/05/2026	1,01,053/-	1,01,053/-	Financial	No	No	Yes	-	-	-	0	0	Claim provisionally admitted on the basis of list of claimants of previous CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
			16,64,21,498/-	6,97,66,860/-					----	-	-	0	9,66,54,638/-	-

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Filing under clause (ca) of sub-regulation (Z) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	-
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	16,64,21,498/-	7	6,97,66,860/-	0	0	9,66,54,638/-	1	Out of total Claims from 10 claimants of Rs. 16,64,21,498/- , claims from 3 claimants amounting to Rs.9,66,54,638/- consisting principle of Rs.5,75,75,000/- + interest of Rs.3,90,79,638/- received claiming status of financial creditors however due to absence of necessary evidence about payable interest, admitted provisionally as an operational creditor for principal amount of Rs 5,75,75,000/- only, the same may be appropriately admitted as and when necessary evidence is received.
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	-	-
6	Operational creditors (Employees)	3	18,00,000/-	3	18,00,000/-	0	0	0	2	Claim provisionally admitted on the basis of list of claimants of previous CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
7	Operational creditors (Government Dues)	7	1,54,93,160/-	7	1,54,93,160/-	0	0	0	3	Claim provisionally admitted on the basis of list of claimants of previous CIRP i.e. 12-04-2018 duly updated with the balance in provisional books of accounts as on 06-04-2026
8	Operational creditors (other than Workmen and Employees and Government Dues)	38	13,43,02,342/-	38	9,48,65,334/-	0	0	3,94,37,008/-	4	In the total claim admitted of Rs. 9,48,65,334/-, the claim consists of a principal amount of Rs. 57575000/- pertaining to the Financial Creditors mentioned in Point 2, and the remaining amount represents the claim of Operational Creditors amounting to Rs. 37647704/-. The entire principal amount claimed by the Financial Creditors, i.e., Rs. 57575000/-, has been provisionally admitted. Further, out of the claim submitted by the Operational Creditors, an amount of Rs. 37290334/- has been provisionally admitted.
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	-	-
Total		58	31,80,17,000/-	55	18,19,25,354/-	0	00	13,60,91,646/-		



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